

ITEM NO.36

REGISTRAR COURT. 1

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR SH. ATUL M. KURHEKAR

Criminal Appeal No(s). 1270/2022

THE STATE OF UTTAR PRADESH

Appellant(s)

VERSUS

PAWAN KUMAR

Respondent(s)

IA No. 86473/2017 - EXEMPTION FROM FILING O.T.)

Date : 14-02-2023 These matters were called on for hearing today.

For Appellant(s)

Ms Pallavi Kumari, Adv.
Mr. Adarsh Upadhyay, AOR

For Respondent(s)

Mr Mohit Kumar Gupta, Adv.
Ms. Surabhi Sanchita, AOR

UPON hearing the counsel, the Court made the following
O R D E R

Sole respondent is duly represented.

Original records have been received from the High Court and
Trial Court.

Registry to process the matter for listing before the
Hon'ble Court as per rules.

ATUL M. KURHEKAR
Registrar